

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 40 OF 2004

STATE OF A.P.

Appellant (s)

VERSUS

E. SATYANARAYANA

Respondent(s)

Date: 31/03/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE DR. JUSTICE MUKUNDKAM SHARMA

For Appellant(s) Mr. I.Venkatanarayana, Sr. Adv.

Mrs.D. Bharathi Reddy, Adv.

Ms. Altaf Fatima, Adv.

Mr. V.Prabhakar Rao, Adv.

Mr. Nikhil Goel, Adv.(A.C.)

UPON hearing counsel the Court made the following
ORDER

After hearing the learned counsel for the parties for some
time the Court reserved its orders in this matter.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER